

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH  
108. IA/3618/2024 IA/3631/2024 IN C.P. (IB)/1245(MB)2021  
**IN THE MATTER OF**

STATE BANK OF INDIA

VS

ARSHIYA NORTHERN FTWZ LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 15.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the RP: Adv. Priyanka Jadav (PH)

For the Applicant In

IA 3631/2024 : Sr. Adv. Ashish Kamat a/w Adv. Madhura Kulkarni  
(PH)

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**ORDER**

**IA 3618/2024:-** The prayer in the present IA is for taking on record the third Status report. The same is taken on record. IA **disposed of**.

**IA 3631/2024:- Adjourned to 22.07.2024.**

SD/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

SD/-  
REETA KOHLI  
Member (Judicial)